

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

OA NO. 529 OF 2022

IN THE MATTER OF:

DEEPAK GARG

... APPLICANT

VERSUS

PUBLIC WORKS DEPARTMENT & ORS

... RESPONDENT(S)

REPLY ON BEHALF OF RESPONDENT NO. 2 TO THE ORIGINAL APPLICATION FILED BY THE APPLICANT BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.

MOST RESPECTFULLY SHOWETH:

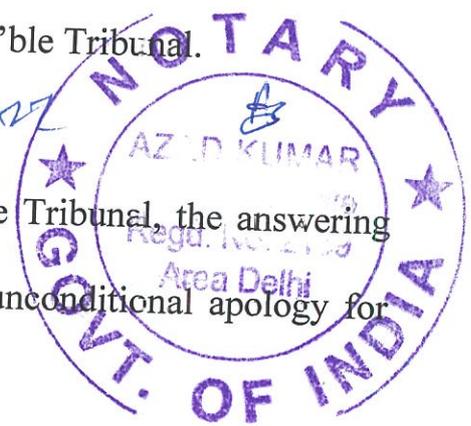
I, C.D. Singh, s/o R.D. Singh aged about 59 years, posted as the Principal Chief Conservator of Forests (PCCF), Department of Forests and Wildlife, Government of NCT of Delhi, do hereby solemnly affirm and state as under:-

1. At the outset, it is most respectfully and humbly stated that the Department of Forests and Wildlife, Government of the National Capital Territory of Delhi has the utmost regard and respect of the Hon'ble Tribunal and will continue to do everything in its power to ensure compliance of the directions issued by this Hon'ble Tribunal.

2. In view the directions of this Hon'ble Tribunal, the answering respondent no. 2 tenders his unqualified and unconditional apology for

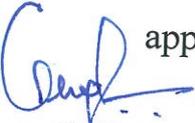

Pr. Chief Conservator of Forests/HOU
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
Prestate, New Delhi-110028

3364/22

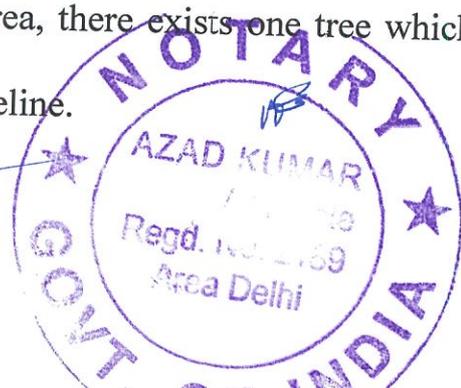


the infractions committed in implementation of the Orders of this Court and seeks the benevolence of this Hon'ble tribunal and expresses its deep regret, and most humbly and respectfully prays to this Hon'ble tribunal to accept its unconditional apology.

3. That pursuant to the order dated 25/07/2022 of this Hon'ble Tribunal, the Committee comprising of DPCC, Director PWD (Horticulture), MCD and Deputy Conservator of Forest (West) was constituted. On 17.10.2022, the representatives of the said joint committee submitted its inspection report which was not found appropriate. Another committee consisting of DCF (West), Dy. Director (Horticulture) PWD and Environment Engineer, DPCC visited the site today, i.e., on 11.11.2022 and submitted its report. The same is annexed as **Annexure – R1**.
4. The observations of the committee for site visit dated 11.11.2022 are as follows:
 - i. Planting tree on the same site is not feasible at this point of time. PWD is still searching for documents regarding permission given for laying pipelines in the area.
 - ii. As per the markers available in the area, there exists one tree which appears to be very close to the IGL pipeline.

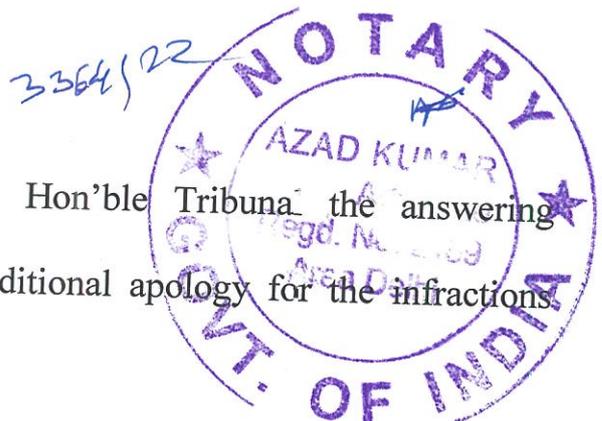

C.D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

3364/22



- iii. 10 saplings of Ashoka has been planted by PWD on Pankha Road in 2022 and all of them are surviving. However, wilting of leaves was observed in some trees for which PWD will take remedial measures.
- iv. In present condition plantation in the area does not seem feasible.
5. The Deputy Conservator of Forest (West) has carried out the inspection of the Compensatory plantation (CP) done by PWD two times, i.e., on 18.10.2022 and on 11.11.2022. Copy of the inspection is annexed as **Annexure R2.**
6. It is to submit that while inspection it was found that all 10 trees planted by PWD are surviving however there was a problem of wilting in leaves of trees planted by PWD. PWD has been asked to take remedial measures as such as proper manuring and water of trees for better growth.
7. Further PWD has been directed to plant 10 additional trees having height of 8-10 feet in the same area again as considerable delay (about 4 years) was caused in original plantation. Copy of the order is annexed as **Annexure- R3.**
8. In view of the directions of the Hon'ble Tribuna the answering respondent no. 2 tenders his unconditional apology for the infractions.


C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan.



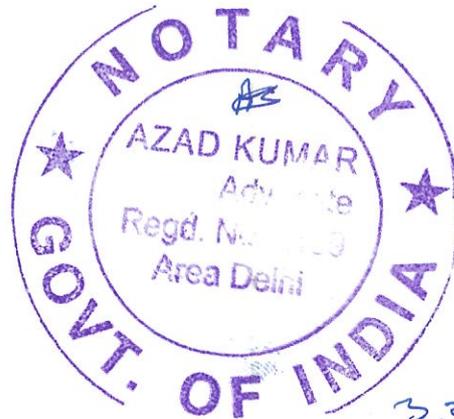
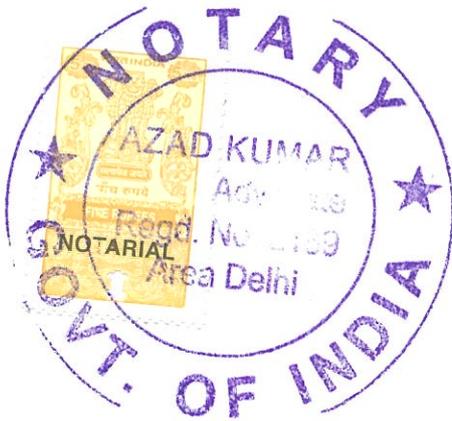
committed in implementation of the Orders of this Court and therefore, expresses its deep regret, and most humbly and respectfully prays to this Hon'ble Court to accept its unconditional apology with the assurance that there will be compliance of the same at the next juncture.



DEPONENT

VERIFICATION

Verified at New Delhi on this ___ day of November, 2022 that the contents of this affidavit are true and correct on the basis of the information derived from the records available with this Department and nothing has been concealed there from.



DEPONENT

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

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ATTESTED



BY NOTARY PUBLIC
NEW DELHI (INDIA)
AZAD KUMAR - Adv

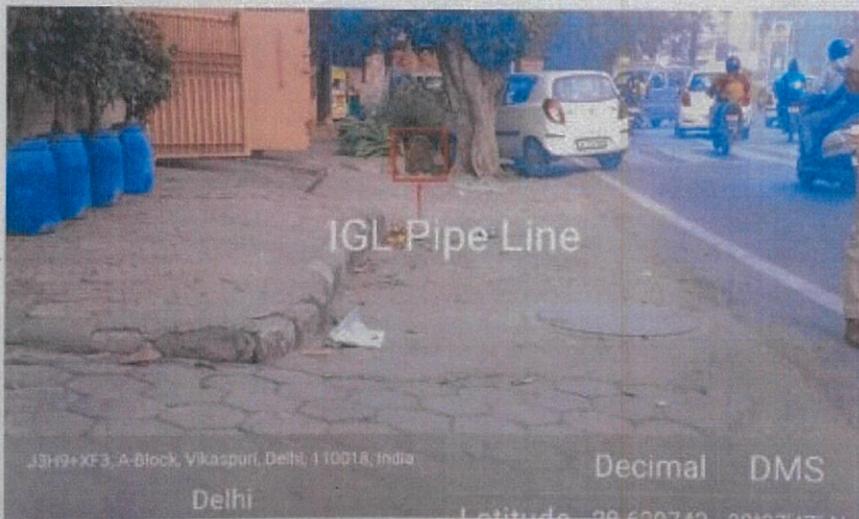
11 NOV 2022

Joint report of committee constituted in the matter of Deepak Vs PWD & ors. (OA No. 529/2022) by Hon'ble National Green Tribunal

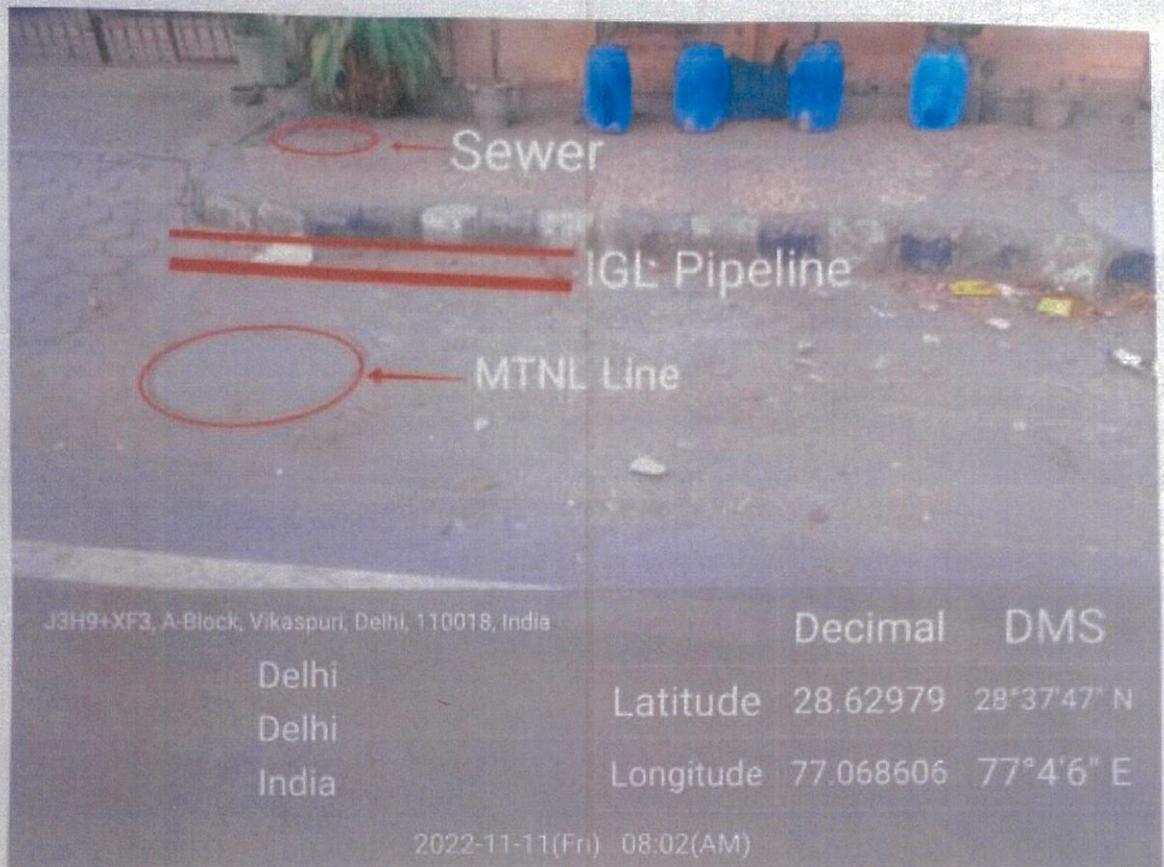
As per the direction of Pr. Chief Conservator of Forest (GNCTD) vide letter no. F. No. F1(2548)/Legal/HQ/22-23/secoflegal/02, a joint inspection was carried out on 11/11/2022 at 7:00 am. It was attended by: DCF(West), Dy. Director (Hort- PWD) and Environment Engineer, DPCC. The observations as per the directions of Hon'ble NGT are as follows:

- i. ascertain as to whether there is sufficient space and a tree can be planted at the same place where tree no. 29, was cut;

Observations of Committee: Manholes of drains and MTNL lines in addition to markers of IGL pipeline were observed on site indicating that planting trees on the same site is not feasible at this point of time. PWD is still searching for documents regarding permission given for laying of pipelines in the area.



C. D. SINGH
 Pr. Chief Conservator of Forests/HOD
 Department of Forests & Wildlife
 Govt. of NCT of Delhi
 A-Block, 2nd Floor, Vikas Bhawan,
 I. P. Estate, New Delhi-110002



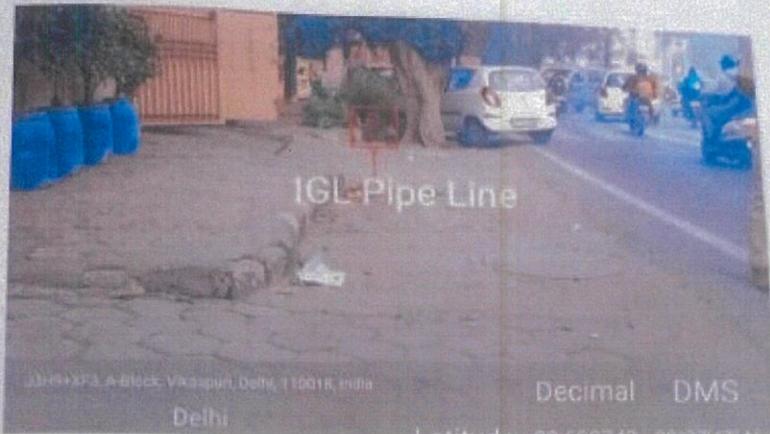
- ii. look into all the available drawings of all the utilities like DJB water pipe line, BSES Electric cable, Airtel, BSNL, MTNL, JIO Fiber cables particularly IGL Gas pipe line installed/fixed ;

Observations of Committee: Schematics of the pipeline and drains is still awaited from the respective utility agencies.

- iii. shall also consider as to whether the gas pipeline is required to be shifted due to risk from other trees standing in the same line;

Observations of Committee: Schematics of the pipeline and drains is still awaited from the respective utility agencies. However, as per the markers available in the area, there exists one tree which appears to be very close to the IGL pipelines as evident in the photograph.

Director, Forests/HOD
 Govt. of NCT of Delhi
 A-Block, 2nd Floor, Vikas Bhawan,
 I. P. Estate New Delhi-110002



iv. ascertain whether 10 trees have been planted in place of one tree cut in the same locality and if so where those 10 trees were planted and what is the present status of those trees with the name of species;

Observations of Committee: 10 saplings of Ashoka has been planted by PWD on Pankha Road in 2022 and all of them are surviving. However, wilting of leaves was observed in some trees for which PWD will take remedial measures.

v. aspect of de-concretization of the road berms and utilization thereof for landscaping and appropriate plantation of native trees, shrubs and grasses and prohibiting car parking on the same;

Observations of Committee: Schematics of the pipeline and drains is still awaited from the respective utility agencies. Once the same is received, committee can take a call on planting trees on the areas which are presently concretized. However in the present condition plantation of trees in the area does not seem feasible.

DCP
DCP (West)

DD (H) PWD

Env. Engineer, DPCC

Pr. Chief, Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

**DEPARTMENT OF FOREST & WILDLIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
WEST FOREST DIVISION: MANDIR LANE: NEW DELHI-60
Tel No- 011 23361879 Email: dcfwest.gnctd@gov.in**

**INSPECTION REPORT REGARDING COMPENSATORY PLANTATION DONE BY PWD IN
REFERENCE TO TREE REMOVAL PERMISSION NO. 7380 DATED 04.10.2018 GRANTED BY
THE FOREST DEPARTMENT.**

Dated: 11.11.2022

A Permission Number 7380 Dated 04.10.2018 (**Annexed as A**) was granted to PWD for removal of Dangerous Pilkhan Tree in front H. No. A-159, Guru Virjanand Marg, Vikas Puri, New Delhi. As per clause number 7 of the Terms and Conditions mentioned on the permission granted, it was directed to PWD that Compensatory Plantation of 10 trees has to be carried out by the Land Owner after removal of the tree.

The Office of the West Forest Division had mailed to the PWD on ddhpwddelhi341@gmail.com dated 30.05.2022 to do the Compensatory Plantation of the 10 trees which was mentioned in the permission granted dated 04.10.2018 (**Annexed as B**). A letter Number F.2 (210)/DCF (W)/Misc Part -II/2018-20/4534 Dated 26.07.2022 was also written to the Deputy Director Horticulture, FWC, North Division, Near DJB Water Plant, Haiderpur, Outer Ring Road, New Delhi – 110088 to carry out the Compensatory Plantation as mentioned in the terms and condition of permission granted dated 04.10.2018 (**Annexed as C**).

A Letter Number 1176-~~है~~ Dated 20.09.2022 (**Annexed as D**) from PWD was addressed to PCCF, Department of Forest & Wildlife, GNCTD regarding composition of Joint Committee of Principal Chief Conservator of Forest & Wildlife, GNCTD, Director Horticulture, PWD and Deputy Commissioner (West), MCD, Delhi for the submission of site visit Report in the NGT Matter O.A. No. 529/2022 Deepak V/s Public Works Department & Ors. Respondent.

An Email Dated 26.09.2022 (**Annexed as E**) was sent to PWD Horticulture Department on dohpwddelh@gmail.com regarding Nomination of Sh. Ashok Kumar (Forest Guard) to represent Forest Department, GNCTD for Joint Inspection and to convey date of Joint Inspection. An Email Dated 26.09.2022 (**Annexed as F**) was received from PWD stating the time of Joint Inspection i.e. 29.09.2022 at

**P. D. SINGH
Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002**

11:00 AM. The Joint Inspection was carried out on 30.09.2022 instead of 29.09.2022 and the report of the same is **(Annexed as G)**.

A Report Number NGT/कोर्ट केस/उ म नॉथ/लो नि वि/1584 Dated 15.10.2022 **(Annexed as H)** was filed by the PWD in the office of The Principal Bench, National Green Tribunal, Faridkot House, Copernicus Marg, Near India Gate, New Delhi – 110001 copy of which is also available in the office of West Forest Division regarding joint inspection in the matter of Deepak Garg V/s PWD & Ors. Stating that Compensatory Plantation of 10 Trees has been done in the Central Verge at Vikaspuri.

The Deputy Conservator of Forest (West) had carried out the inspection on 18.10.2022 of the said 10 Compensatory Plantation which was mentioned in the PWD Letter Number NGT/कोर्ट केस/उ म नॉथ/लो नि वि/1584 Dated 15.10.2022. The Compensatory Plantation of 10 Trees have been done by the PWD on Pankha Road.

Another inspection was done by the Deputy Conservator of Forest (West) on 11.11.2022 regarding the Compensatory Plantation. The trees as of now are found surviving however, wilting of leaves were observed on the trees. It was advised to PWD to ensure proper manuring and watering of trees for better growth. Since there is a considerable delay in Compensatory Plantation by PWD, it was directed to plant 10 more tall saplings of 8-10 feet height in the same area.

The Deputy Conservator of Forest (West) along with the officials of PWD and DPCC had also visited the site in front H. No. A-159, Guru Virjanand Marg, Vikas Puri, New Delhi from where the Pilkhan Tree was removed by permission. During the inspection it was found that Drain, IGL Pipeline and MTNL Line are installed there, therefore planting of tree at the same spot is not possible **(Annexed as J)**. The Office of the West Forest Division, Department of Forest & Wildlife, GNCTD had written letters to various agencies i.e. DJB, IGL, BSES, MTNL, BSNL regarding providing the drawing of pipeline installed by them in Vikaspuri area, specifically in front of in front H. No. A-159, Guru Virjanand Marg, Vikas Puri, New Delhi. However, the response from the agencies apart from BSES is still awaited. The copies of the letter is **(Annexed as K)**.

**DEPUTY CONSERVATOR OF FOREST
WEST FOREST DIVISION**

SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

ANNEXURE A

FORM "E" (See rule 6)
TREE OFFICER AND DEPUTY CONSERVATOR OF FORESTS
DEPARTMENT OF FOREST & WILDLIFE, GOVERNMENT OF NCT OF DELHI
WEST FOREST DIVISION, MANDIR LANE, NEW DELHI-60

No.F. May/WFD/COT/18-19/ 3413-16

Permission under DPTA, 1994

Dated 4/10/2018

Subject: - Permission to remove Dangerous tree.

With reference to his/her application Dy.no-7380 dated 26-03-2018 for grant of permission to fell tree, Dy. Director (Hort.), PWD, North Division, New Delhi-110088, is hereby informed that he/she is granted permission in the interest of the safety of the public, to fell the tree no-118 (as per details indicated below) from the property situated on PWD Road In front of A-159, Guru Vidya Nand Marg, Vikas puri, New Delhi, subject to the satisfaction of the terms and conditions hereinto specified:-

Details of Trees		
S.No.	Species of trees	No. of trees
1.	Pilkhan - 01 (Dangerous Tree)	01 (one) nos. Permission to be removed.


DY. CONSERVATOR OF FORESTS/
TREE OFFICER (WEST)

To,

Dy. Director (Hort)
PWD, North Division,
Near DJB Water Plant, Haiderpur,
Outer Ring Road, New Delhi-110088

Terms & Condition

1. The Range Forest Officer shall mark the trees before cutting them.
2. Permission to fell the trees is granted at his/her own risk and without prejudice to the claim(s) of any other person/s who may be having any right(s) over the land or the trees.
3. Felling of trees shall be completed within 90 days.
4. Material produced from felled trees shall not be removed or disposed without permission of the Tree Officer.
5. The user agency will auction the wood derived from felling of 01 Nos. of trees and the proceeds may be deposited as Govt. Revenue. Lops and Tops may be sent to nearest Public Cremation Ground Free of Cost and receipt may sent to this office.
6. Progress report of felling & transplantation shall be submitted to his officer through Range Officer concerned along with complete details of Sr. No. of trees in the authenticated list.
7. A compensatory plantation of 10 trees has to be carried out by the land owner after removal of tree.

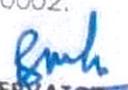
Copy to:

1. The Dy. Range Forest Officer, Moti Bagh Range, for information & necessary action.
2. In-Charge Tree Protection Cell (West Division) for information and necessary action.

Copy also to:-

1. The Conservator of Forests, Vikas Bhawan, A Block, 2nd Floor, I.P. Estate, New Delhi-110002.

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002


DY. CONSERVATOR OF FORESTS/
TREE OFFICER (WEST)

ANNEXURE B

Email

DCF West, Govt of Delhi

Plantation of Sapling

From : DCF West, Govt of Delhi <dcfwest.gnctd@delhi.gov.in> Mon, May 30, 2022 11:09 AM
Subject : Plantation of Sapling  1 attachment
To : deepakgarg nz <deepakgarg.nz@gmail.com>,
ddhpwddelhim314@gmail.com

Sir,

This office has received a complaint from Sh. Deepak Garg regarding no planation of saplings in lieu of the tree cut on PWD road in front of A-159, Guru Vidya Nand Marg, Vikaspuri, New Delhi. The permission to cut 1 Pilkhan tree at PWD road in front of A-159, Guru Vidya Nand Marg, Vikaspuri, New Delhi was given to the PWD on 04.10.2018. The tree was also cut down but it has come to the notice of West Forest Division that no compensatory planation has been done for that.

Therefore, you are directed to plant the no. of saplings as mentioned in the tree cutting permission (file attached) at the earliest on the same place or the place suitable for plantation.

OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
WEST FOREST DIVISION
DEPARTMENT OF FORESTS AND WILDLIFE
GOVERNMENT OF NCT OF DELHI

 **Cutting Permission.pdf**
275 KB

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

ANNEXURE C

94/c

DEPARTMENT OF FOREST & WILDLIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
WEST FOREST DIVISION: MANDIR LANE: NEW DELHI-60
Tel No- 011 23361879 Email: dfwest.gnctd@gov.in

F.2 (210)/DCF(W)/MISC Part-II/2019-20/ 4834

Dated: 26-07-22

To,
The Deputy Director (Horticulture)
PWD, North Division,
Near DJB Water Plant, Haiderpur
Outer Ring Road, New Delhi - 110088

Subject: Planation of Tree/Sapling in front of A-159, Guru Virjanand Marg, Vikaspuri, Delhi – 110018

Sir/Mam,

This letter is in reference to the complaint received from Sh. Deepak Garg, R/o A-159, Guru Virjanand Marg, Vikaspuri, Delhi -- 110018 related to the non-compliance of planting 10 trees/sapling in lieu of tree which was cut in front of A-159, Guru Virjanand Marg, Vikaspuri, Delhi – 110018.

A tree cutting permission was granted to Dy. Director (Horticulture), PWD, North Division, New Delhi – 110088 on 04.10.2018 for cutting of 01 Pilkhan Tree (Dangerous Tree & Tree No. 118) which was situated on PWD Road in front of A-159, Guru Virjanand Marg, Vikaspuri, Delhi – 110018. It was mentioned at point number 7 in the terms and condition of the tree cutting permission which was granted to PWD that "*A compensatory plantation of 10 trees has to be carried out by the land owner after the removal of tree.*" But as per the complaint received from Sh. Deepak Garg, no tree has been planted from 2018 to till date.

It is requested by Sh. Deepak Gar that out of 10 Plans which need to be planted as compensatory plantation 01 plant shall be planted on the same place from where the dangerous pilkhan tree was cut in the year 2018 i.e. on PWD Road in front of A-159, Guru Virjanand Marg, Vikaspuri, Delhi – 110018. It has come to the notice of the undersigned that Sh. Deepak Garg had already requested the PWD to plant the sapling but PWD has not taken any action on it.

o/c

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-159, 2nd Floor, Vikaspuri

93/C

Therefore, you are directed to plant 09 trees at the suitable location and 01 tree at the PWD Road in front of A-159, Guru Virjanand Marg, Vikaspuri, Delhi - 110018 within 15 Days of issuing this letter and send the action taken report of this letter to the office of undersigned with photographs of each plant/sapling along with the geo-coordinates.

Wavunf
28/02
**DY. CONSERVATOR OF FOREST
WEST FOREST DIVISION**

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

ANNEXURE D

निदेशक (उद्यान)

नौकरनिर्माणविभाग

CC-01, 1st Floor, MSO, Vikas Bhawan, New Delhi-110002

DIRECTOR OF HORTICULTURE

Public Work - Department, G.N.C.T. of Delhi

1st Floor, MSO Building, New Delhi-110002

Ph: 011-23490169, Fax: 011-23724218

e-mail: dohpwddelhi@gmail.com



सं 55(1)/46, सहा नि030थो0 / लो0गि0वि0 / 2022 / 1176 - हि० दिनांक: 20/09/2022

समाप्त

Principal Chief Conservator of Forest and Wildlife
GNCFD, A-Block, 2nd Floor,
Vikas Bhawan, I.P. Estate,
New Delhi-110002

विषय: Notice on Original application no. 529/2022 Deepak Versus Public Works Department & Ors. Respondent.

उपरोक्त विषय के सदम में माननीय The National Green Tribunal Principal Bench द्वारा दिनांक 25/07/2022 में hearing के समय दिये गये आदेश के क्रम संख्या 3 द्वारा एक Joint DPC गठित की गयी है। इस कमेटी में निम्नलिखित अधिकारी सदस्य रहेंगे:-

1. Principal Chief Conservator of Forest and Wildlife, Delhi.
2. Director (Horticulture), PWD, Delhi.
3. Deputy Commissioner (West), MCD, Delhi.

इस कमेटी द्वारा 2 हफ्तों के अन्दर Site Visit करके एक रिपोर्ट प्रस्तुत करनी है। जिसके लिए आपसे अनुरोध है कि आप एक Suitable Date शीघ्र ही निश्चित करें जिससे कि समय से रिपोर्ट प्रस्तुत की जा सके।

उक्त विषय में इस कार्यालय द्वारा पूर्व में गठित कमेटी की रिपोर्ट आर माननीय NCT के मान्यता प्राप्त आदेशों की अध्यापन सलमन की जा रही है।

सलमन उपरोक्त।

निदेशक (उद्यान)
लो0गि0वि0 (दो0रा0),
नई दिल्ली

प्रतिलिपि

1. Deputy Commissioner (West), MCD, Shivaji Place, Near Shivaji College, West Gate Mall, Rajouri Garden, Delhi-110027. (Speed Post) कृपया उपरोक्त विषय विवरण के साथ में आवश्यक कार्रवाई के अनुरोध सहित।
2. निदेशक (उद्यान) उद्यान मंडल (उत्तर), लो0गि0वि0, दो0रा0, नई दिल्ली। आपको अवगत किया जाता है कि उपरोक्त विषय के सदम में सभी दस्तावेज कमेटी के समक्ष प्रस्तुत करके व इस सदम में सभी समन्वय आपके द्वारा किया जाएगा।

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

कार्यालय उपनिदेशक (उद्यान)
उद्यान मंडल दक्षिण, (एम. 114)
लोक निर्माण विभाग (दिल्ली सरकार)
आर०आर० लाईन ओल्ड बिल्डिंग, रिंग रोड, बरार
स्क्वायर एवं घाटला कुआं के बीच (रेलवे लाईन
साइड) नई दिल्ली-110010
ई-मेल cdhpddehim114@gmail.com



O/o The Deputy Director (Hort. Horticulture)
Division South (M-114)
Public Works Department (Const. of Delhi)
R.R. Line, Old Building, Ring Road Between
Barar Squar and Dhaula Kuan
(Railway line side) New Delhi 110010
E-mail: ddhpddehim114@gmail.com

5(2)
No. 25(1) HD South/ PWD/GNCTD/ 601
सेवा में,

Dated 4/7/2022

✓ निदेशक (उद्यान),
लोक निर्माण विभाग,
एम०एस०ओ०भवन 13वीं मंजिल
नई दिल्ली-110002

विषय:- Inquiry of pending the Grievance No.2022009977 regarding Promoting of Parking
on the Tree Spot and Road Side at A-159, Guru Vrijanand Marg, Vikaspuri, Delhi.

उपरोक्त विषयान्तर्गत आपके कार्यालय के पत्र सं० DOH letter No. 4(1) DOH/PWD/735 hindi dated 10/06/2022 के अनुपालन में एक जांच कमेटी का गठन किया गया जिसमें श्री कुशल पाल सिंह सहायक निदेशक (उद्यान) एवं श्री अनिल कुमार सहायक निदेशक (उद्यान) को कमेटी में शामिल किया गया है। दिनांक 30.06.2022 को 12.00 बजे अपराहन में शिकायतकर्ता श्री दीपक गर्ग से उनके निवास स्थान A-158 गुरु ब्रिजानन्द मार्ग पर जाकर वार्ता की। वार्ता के समय कमेटी के तीनों सदस्यों के साथ श्री गोपाल सिंह गीणा उपनिदेशक (उद्यान) उद्यान मंडल उत्तर लो०नि०वि० भी उपस्थित थे।

श्री दीपक-गर्ग से वार्ता के दौरान जानकारी प्राप्त करने पर श्री दीपक गर्ग ने बताया कि मकान ए-159 के सामने एक पिलखन का पेड था जो कि वर्ष 2018 में उपवन संरक्षक (पश्चिम) दिल्ली सरकार से उक्त पिलखन के पेड की हटाने की अनुमति मिलने के पश्चात हटा दिया गया था।

श्री दीपक गर्ग बार बार यही मांग कर रहे हैं कि उस जगह पर पुनः पेड लगाया जाय क्योंकि इसी शर्त के साथ उक्त पिलखन के पेड की अनुमति मिली थी। इसी संदर्भ में शिकायतकर्ता श्री दीपक गर्ग वार्ता के दौरान भी उसी स्थान पर एक पेड लगाने के लिए ही दबाव डाल रहा था।

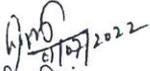
उपरोक्त गठित कमेटी ने शिकायतकर्ता से उनकी शिकायत के संदर्भ में वार्ता करने के पश्चात उक्त कार्यस्थल का निरीक्षण किया तथा वर्तमान स्थिति निम्न प्रकार है।

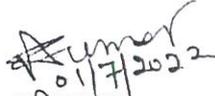
1. मकान ए-159 ब्रिजानन्द मार्ग विकास पुरी, नई दिल्ली के सामने फुटपाथ बना हुआ है। सड़क एवं फुटपाथ के बीच के स्थान पर सीमेन्ट कफीट किया हुआ है। उक्त सीमेन्ट कफीट के स्थान के दोनों किनारों पर एक एक मेन होल बना हुआ है (फोटो संलग्न) तथा मकान ए-160 के सामने फुटपाथ एवं सड़क के मध्य फुटपाथ के किनारे पर पी०एन०जी० गैस पाईप लाईन होने का चिह्न (पत्थर पर लिखा हुआ) लगा हुआ है जिससे यह ज्ञात होता है कि फुटपाथ के बाहरी किनारे की लाईन भी जा रही है। (फोटो संलग्न) है।

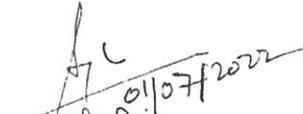
P. C. D. SINGH
Chief Conservator of Forests & Wildlife
Department of NCT of Delhi
Govt. of Delhi, Vikas Bhawan,
2nd Floor, Vikas
A-Block, Estate, New Delhi-110002
nawar

2. दरस्त वेजो की जाच करने पर पाया गया कि उक्त पिलखन के पेड को काटने की अनुमति व-विभाग द्वारा उनके पत्र सं० F may/WFD/COI/18-19/3413-16 dated 4.10.2018 को जारी की गई है। उक्त अनुमति में केवल 10 पेड क्षतिपूर्ति हेतु लगाने के लिए दिशा निर्देश दिये गये है। ऐसे अनुमति पत्र में कही नहीं लिखा कि एक पेड पिलखन के पेड के स्थान पर लगाना है।
3. आस पास के गकानों के सामने भी फुटपाथ एवं सडक के मध्य स्थान पर सीमेन्ट कंक्रीट किया हुआ है मकान न० ए-158 एवं ए-160 के सामने किये हुए सीमेन्ट कंक्रीट की फोटो भी संलग्न है।
4. उक्त पेड की सर्वे रिपोर्ट बनाकर नीलामी के माध्यम से हटवा दिया गया था (छायाप्रति संलग्न है) वर्तमान स्थिति में दो मेन होल के साथ साथ पी०एन०जी० की पाईप लाइन भी फुटपाथ एवं सडक के मध्य कंक्रीट किये गये स्थान से जा रही है। जिसके कारण उक्त स्थान पर खुदाई करना जोखिम भरा हो सकता है अतः ऐसी परिस्थिति में पेड लगाना उचित नहीं है।

रिपोर्ट आवश्यक कार्यवाही हेतु प्रेषित है।


के०पी० सिंह
सहायक निदेशक (उद्यान)
उपमंडल दक्षिण-11/ मंडल दक्षिण
लो०नि०वि० नई दिल्ली


अनिल कुमार
सहायक निदेशक (उद्यान)
उपमंडल वेस्ट/ मंडल उत्तर
लो०नि०वि० नई दिल्ली


सतबीर सिंह
उपनिदेशक (उद्यान)
उद्यान मंडल दक्षिण,
लो०नि०वि०, नई दिल्ली

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110022

ANNEXURE E

C. D. SINGH
Pt. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

Email

DCF West, Govt of Delhi

O.A. Number 529 of 2022 in the Matter if Deepak Garg Vs PWD & Ors

From : DCF West, Govt of Delhi <dcfwest.gnctd@delhi.gov.in> Mon, Sep 26, 2022 01:16 PM
Subject : O.A. Number 529 of 2022 in the Matter if Deepak Garg Vs PWD & Ors 1 attachment
To : dohpwddelhi <dohpwddelhi@gmail.com>
Cc : Vikas Bhati <vikas.gnctd@delhi.gov.in>

Sir,

This mail is in reference to the Letter Number 1176 Dated 20.09.2022 received from the office of Director Horticulture PWD regarding the joint inspection in the matter of CA Number 529 of 2022 Deepak Garg Vs PWD & Ors.

The office of the West Forest Division nominates Sh. Ashok (Forest Guard) to carry out joint inspection on behalf of West Forest Division. You are requested to kindly intimate the date of joint inspection to the office of West Forest Division on dcfwest.gnctd@gov.in



For Felling/Pruning apply on <https://treeremoval.delhigovt.nic.in>

OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
WEST FOREST DIVISION
DEPARTMENT OF FORESTS AND WILDLIFE
GOVERNMENT OF NCT OF DELHI

 **ngt matter west Deepak vs. PWD (1).pdf**
989 KB

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

ANNEXURE F

Email

DCF West, Govt of Delhi

Joint Inspection in the matter of deepak Garg Vs PWD & Ors

From : dohpwddelhi@gmail.com

Mon, Sep 26, 2022 04:52 PM

Subject : Joint Inspection in the matter of deepak Garg Vs PWD & Ors**To :** DCF West, Govt of Delhi <dcfwest.gnctd@gov.in>

To,

Sh. Ashok (Forest Guard)
O/o The Deputy Conservator of Forest
West Forest Division
Deptt of forest & Wildlife, Delhi

You are requested to attend a joint inspection in the matter of Deepak Garg vs PWD & Ors on dated 29.09.2022 at 11:00 am at Birjanand Marg, Vikaspuri, New Delhi

--

Thanks with regard

Director (Hort.)
PWD, GNCTD

Copy to-

1. Sh. G.S. Meena, Deputy Director Hort. Div. (North), New Delhi. You are directed to make all arrangements for the above said joint inspection on the scheduled date and time.

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

ANNEXURE G

सेवा में

श्रीमान डी जेन सरदार (पू)
महिा लैन नई दिल्ली-60

विषय - Joint inspection in the matter of DEEPAK GUARA
vs Pwd, OKS

महोदय

आपके रिा जल आदेश अनुसार आज दिनांक 30/09/22 को मैं अशोक
लैन रखे व Dy Director (Horti) Pwd SH. G.S. MEENA HHO-A
159, Golu Vinjmand Marg Vikas Puri New Delhi-110018 पर पहुँचे
HHO-A 159 के सामने सड़क व फुटपाथ के बीच के स्थान को concrete किया
हुआ है इस concrete के नीचे 10cm की GAS PIPE LINE डाली हुई है
साथ ही एक METAL का मैन हाल व एक गटर का मैन हाल भी है इस
जगह पर सुराई करने पर लगाना स्तरनाक हो सकता है क्योंकि नीचे से गैस
निकास लाइन जा रही है इस जगह लगाय गए पर को गैस होना भी मुश्किल
है क्योंकि METAL की एक wire लाइन UNDER GROUND चली हो जा रही है

इस सम्बन्ध में Dy Director (Horti) Pwd ने बताया कि Pwd कोत एक पर के
बदले 10 पर हमने Vikas Puri में Road के MEDIAN में लगा रिया है जिसकी
कोती साथ होलान है

C. D SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
1st Floor, Vikas Bhawan,
New Delhi-110002

रिाई सूचना आयोग कार्यवाही हेतु आपने समावस्था फाइल है

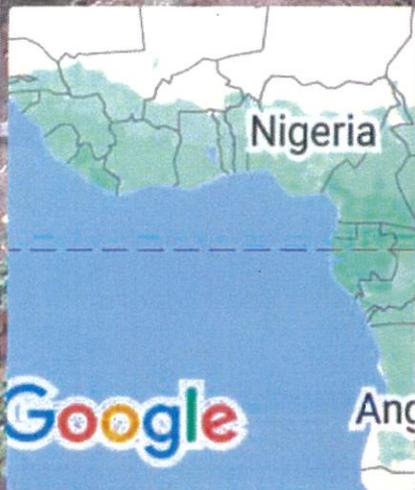


Handwritten signature and date 11/10/22, with text 'जोपाल सिंह मीना' and 'DDH (P.W.D)'.

Handwritten signature and date 11/10/22, with text 'अशोक लैन रावल' and 'WEST Forest Division'.



 GPS Map Camera



Delhi, Delhi, India

JUNIOR WING, VEDA VYASA DAV PUBLIC

SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

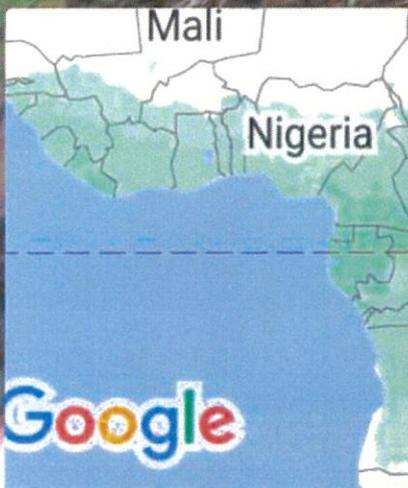
Lat 28.638707°

Long 77.062349°

24/09/22 11:58 AM GMT +05:30



 GPS Map Camera



Delhi, Delhi, India

JUNIOR WING, VEDA VYASA DAV PUBLIC
SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

Lat 28.638707°

Long 77.062349°

24/09/22 11:11 AM GMT +05:30



 GPS Map Camera



Delhi, Delhi, India

JUNIOR WING, VEDA VYASA DAV PUBLIC SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

Lat 28.638707°

Long 77.062349°

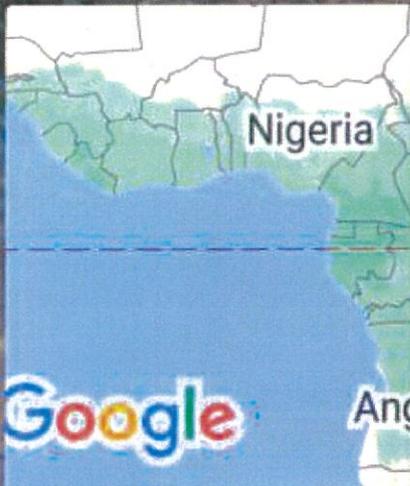
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 GPS Map Camera



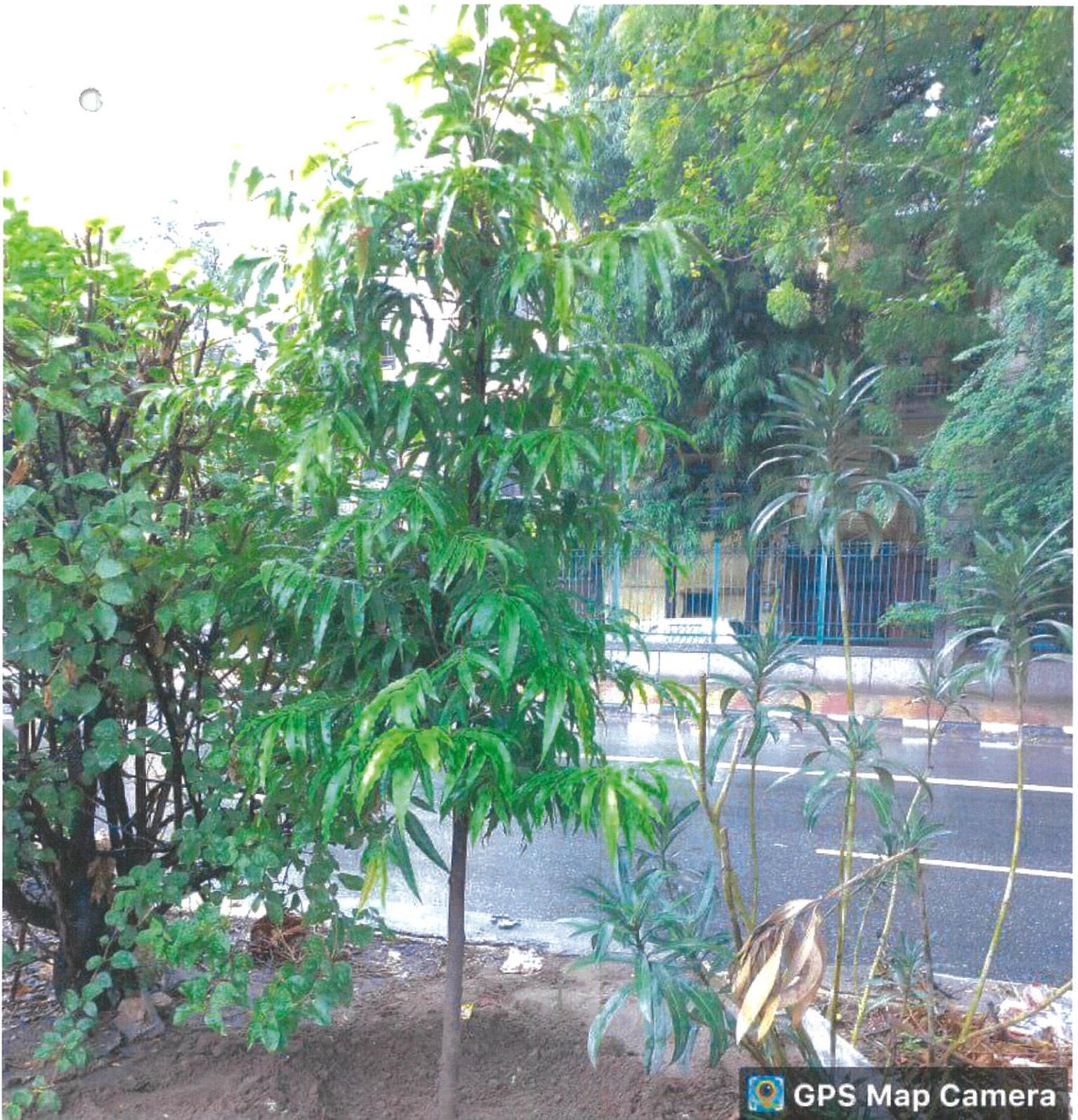
Delhi, Delhi, India

JUNIOR WING, VEDA VYASA DAV PUBLIC
SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

Lat 28.638707°

Long 77.062349°

24/09/22 11:42 AM GMT +05:30



 GPS Map Camera



Delhi, Delhi, India

JUNIOR WING, VEDA VYASA DAV PUBLIC
SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

Lat 28.638707°

Long 77.062349°

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SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

Lat 28.638707°

Long 77.062349°

24/09/22 11:13 AM GMT +05:30



 GPS Map Camera



Delhi, Delhi, India

JUNIOR WING, VEDA VYASA DAV PUBLIC
SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

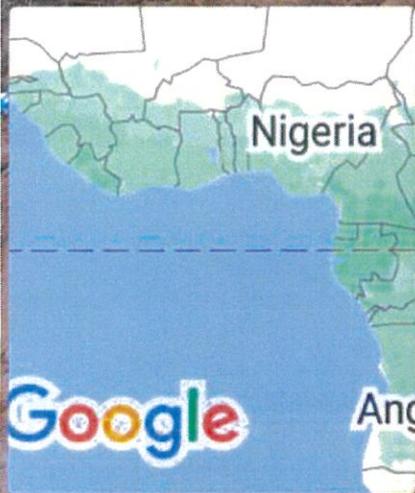
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Long 77.062349°

24/09/22 11:59 AM GMT +05:30



 GPS Map Camera



Delhi, Delhi, India

JUNIOR WING, VEDA VYASA DAV PUBLIC
SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

Lat 28.638707°

Long 77.062349°

24/09/22 11:33 AM GMT +05:30

ANNEXURE H

उप निदेशक (उद्यान)
उद्यान मंडल नार्थ
लोक निर्माण विभाग, दिल्ली सरकार
निकट हैदरपुर जल सयंत्र प्लांट, दिल्ली जल बोर्ड,
हैदरपुर (बाहरी रिंग रोड), नई दिल्ली-110085



DEPUTY DIRECTOR (Hort.)
HORTICULTURE DIVISION NORTH
PUBLIC WORKS DEPARTMENT, GOVT. OF DELHI
Near DJB water treatment Plant Haiderpur,
Outer Ring Road, New Delhi - 110085.
E-mail:-ddhpdeldelhi314@gmail.com

संख्या न० NGT/कोर्ट केस/उ.म.नॉर्थ/लो.नि.वि./1584

दिनांक 15/10/2022

To
The Principal Bench
National Green Tribunal
Faridkot House, Copernicus Marg,
Near India Gate,
New Delhi - 110001

Sub:- Joint inspection in the matter of Deepak Garg vs PWD & ors.
Ref:- Original Application No 529/2022 In the case Deepak vs Public Works Department
and Ors.

Sir
As per direction issued by the Principal Bench of the Tribunal's. The committee
was constituted by the Director (Hort.), PWD, as under :-

1. Principal chief conservator of forest wildlife, Delhi
2. Director (Horticulture), PWD, Delhi
3. Deputy Commissioner (West), MCD, Delhi

462
13/10
आपके दिये गये आदेश अनुसार आज दिनांक 30.09.2022 को श्री गोपाल सिंह मीना,
उपनिदेशक (उद्यान) लोक निर्माण विभाग, श्री अशोक, वन रक्षक एवं श्री सतीश कुमार,
उपनिदेशक (उद्यान), एम.सी.डी. नई दिल्ली, मकान न. 159 गुरु विरजानन्द मार्ग विकासपुरी नई
दिल्ली-110018 पर पहुँचे मकान न. 159 के सामने सड़क व फुटपाथ के नीचे के स्थान को
Concrete किया हुआ है इस Concrete के नीचे IGL की गैस पाईप लाईन डली हुई है साथ ही
एक एम.टी.एन.एल. का मेन हॉल व एक गटर का मेन हाल भी है इस जगह पर खुदाई करके पेड
लगाना खतरनाक हो सकता है क्योंकि नीचे से गैस पाईप लाईन जा रही है। इस जगह लगाये
गये पेड की ग्रोथ होना भी मुश्किल है क्योंकि एम.टी.एन.एल की एक wire लाईन under ground
यही से जा रही है।

इस संबंध में उप निदेशक (उद्यान) लोक निर्माण विभाग ने बताया कि लोक निर्माण विभाग
एक पेड के बदले 10 पेड विकासपुरी में रोड के मिडियम (Central Verge) में लगा दिए हैं
जिसकी फोटो साथ संलग्न है।

रिपोर्ट/सूचना अग्रिम कार्यवाही हेतु आपके समक्ष प्रस्तुत है।

Dy Director (Hort.),
Hort. Div. North,
PWD (GOD), New Delhi.

Dy. Director (Hort.),
MCD West,
New Delhi.

वन रक्षक
West Forest Division
New Delhi





 GPS Map Camera



Delhi, Delhi, India

JUNIOR WING, VEDA VYASA DAV PUBLIC
SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

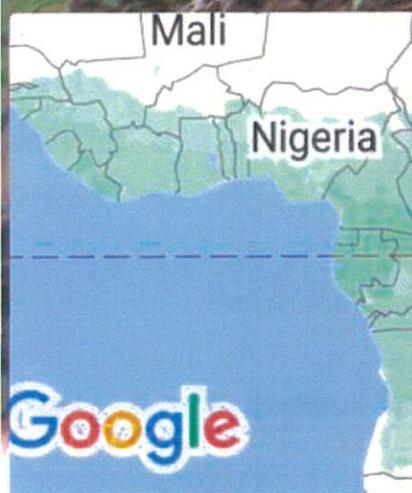
Lat 28.638707°

Long 77.062349°

24/09/22 11:58 AM GMT +05:30



 GPS Map Camera



Delhi, Delhi, India

JUNIOR WING, VEDA VYASA DAV PUBLIC
SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

Lat 28.638707°

Long 77.062349°

24/09/22 11:11 AM GMT +05:30



 GPS Map Camera



Delhi, Delhi, India

JUNIOR WING, VEDA VYASA DAV PUBLIC
SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

Lat 28.638707°

Long 77.062349°

24/09/22 10:42 AM GMT +05:30







 GPS Map Camera



Delhi, Delhi, India

JUNIOR WING, VEDA VYASA DAV PUBLIC SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

Lat 28.638707°

Long 77.062349°

24/09/22 11:42 AM GMT +05:30



 GPS Map Camera

Delhi, Delhi, India

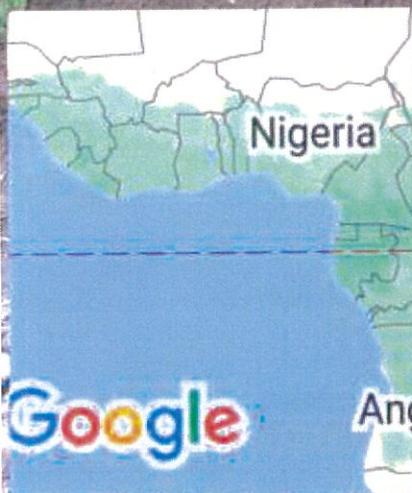
JUNIOR WING, VEDA VYASA DAV PUBLIC

SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

Lat 28.638707°

Long 77.062349°

24/09/22 11:32 AM GMT +05:30





 GPS Map Camera



Delhi, Delhi, India

JUNIOR WING, VEDA VYASA DAV PUBLIC
SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

Lat 28.638707°

Long 77.062349°

24/09/22 11:13 AM GMT +05:30



 GPS Map Camera



Delhi, Delhi, India

JUNIOR WING, VEDA VYASA DAV PUBLIC
SCHOOL, Phase 1, Vikaspuri, Delhi, 110018, India

Lat 28.638707°

Long 77.062349°

24/09/22 11:59 AM GMT +05:30



 GPS Map Camera



Delhi, Delhi, India

JUNIOR WING, VEDA VYASA DAV PUBLIC

SCHOOL, Phase 1, Vikipuri, Delhi, 110018, India

Lat 28.638707°

Long 77.062349°

24/09/22 11:33 AM GMT +05:30

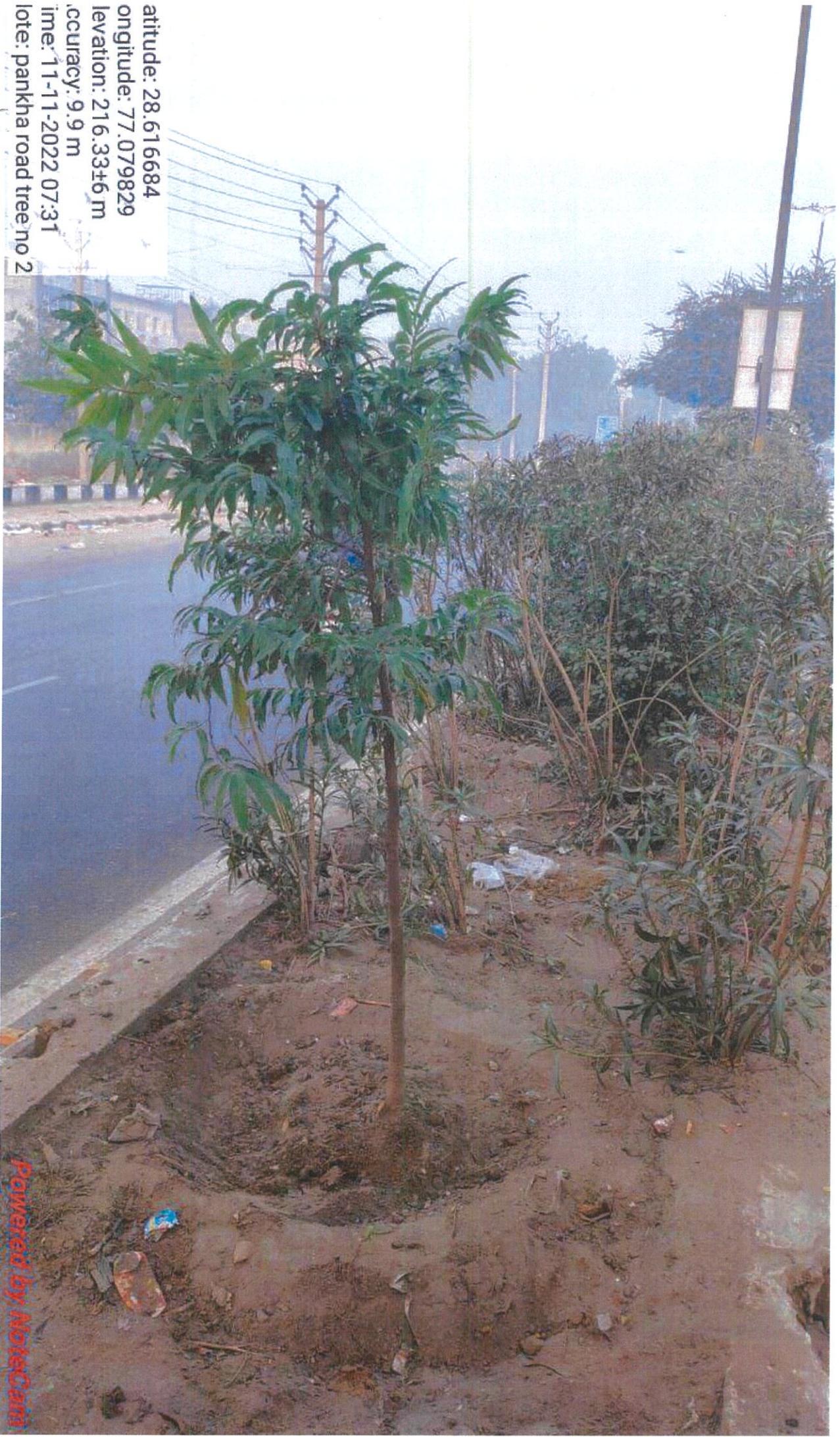
ANNEXURE I

Inspection Photographs Taken on 11.11.2022

altitude: 28.616589
longitude: 77.080013
elevation: 216.93±1 m
accuracy: 14.9 m
time: 11-11-2022 07:31
note: pankha road tree no 3



altitude: 28.616684
longitude: 77.079829
elevation: 216.33±6 m
accuracy: 9.9 m
time: 11-11-2022 07:31
note: pankha road tree no 2



Powered by NoteCam

altitude: 28.616882
longitude: 77.079649
elevation: 215.93±1 m
accuracy: 11.9 m
time: 11-11-2022 07:30
lote: pankha-road



Powered by NoteCam

altitude: 28.616353
longitude: 77.080932
elevation: 216.93±1 m
accuracy: 12.4 m
time: 11-11-2022 07:33
note: pankha road tree no 7



altitude: 28.616394
longitude: 77.080951
elevation: 216.43±1 m
accuracy: 14.4 m
time: 11-11-2022 07:33
note: pankha road tree no 6



Powered by NoteCam

altitude: 28.616588
longitude: 77.080239
elevation: 216.93±1 m
accuracy: 13.1 m
time: 11-11-2022 07:32
note: pankha road tree no 5



Powered by NoteCam

altitude: 28.616538
longitude: 77.080148
elevation: 216.93±1 m
accuracy: 3.8 m
time: 11-11-2022 07:31
note: pankha road tree no 4



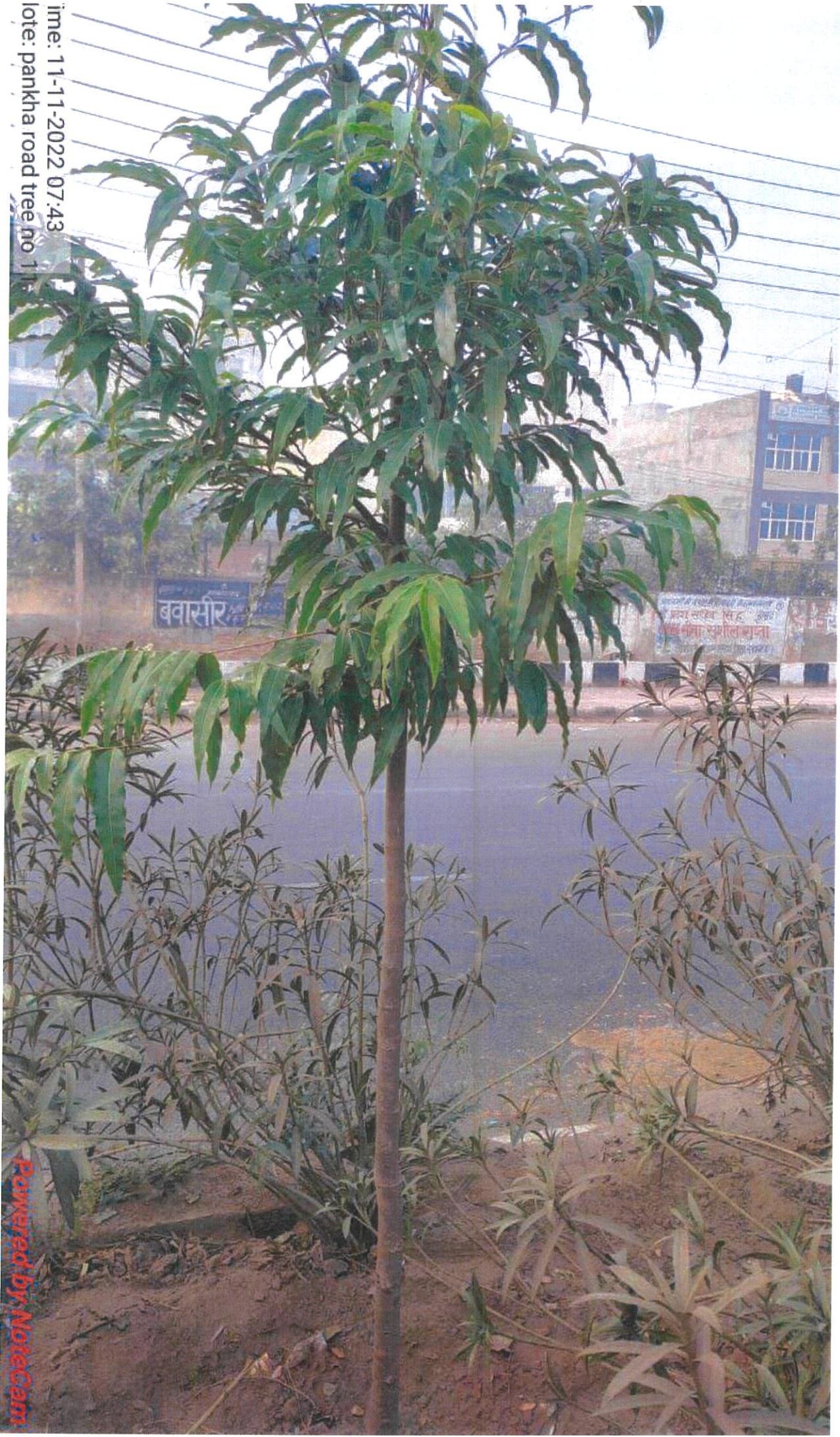
Powered by NoteCam

altitude: 28.615924
longitude: 77.081788
elevation: 217.03±1 m
accuracy: 10.2 m
time: 11-11-2022 07:34
note: pankha road tree no 8



Powered by Notecam

Time: 11-11-2022 07:43
Location: pankha road tree no 11



Powered by NoteCam

altitude: 28.616202
longitude: 77.081017
elevation: 217.03±1 m
accuracy: 12.7 m
time: 11-11-2022 07:38
lôte: pankha road tree no 10



Powered By NoteCam

altitude: 28.615905
longitude: 77.081876
elevation: 217.03±1 m
accuracy: 6.6 m
time: 11-11-2022 07:35
note: pankha road tree no 0



ANNEXURE J



IGL Pipe Line

J3H9+XF3, A-Block, Vikaspuri, Delhi, 110018, India

Delhi
Delhi
India

	Decimal	DMS
Latitude	28.629743	28°37'47" N
Longitude	77.068656	77°4'7" E

2022-11-11(Fri) 08:00(AM)



J3H9+XF3, A-Block, Vikaspuri, Delhi, 110018, India

Delhi
Delhi
India

	Decimal	DMS
Latitude	28.62979	28°37'47" N
Longitude	77.068606	77°4'6" E

2022-11-11(Fri) 08:02(AM)

ANNEXURE K

o/c

DEPARTMENT OF FOREST & WILDLIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
WEST FOREST DIVISION: MANDIR LANE: NEW DELHI-60
Tel No- 011 23361879 Email: dcfwest.gnctd@gov.in

F.2 (412)/DCF(W)/LEGAL/NGT COURT/2022-23/8500-02

Dated:
19-10-2022

To
General Manager (B.C.P),
Mahanagar Telecom Nigam Limited
8, Bhikaji Cama Place,
New Delhi-110066

Subject: Providing drawings of Lines of Delhi Jal Board in the area Vikaspuri, New Delhi.
Ref: NGT O.A 529/2022 titled " Deepak vs Public Works Department & Ors." Dated:25.07.2022.

Sir,

The undersigned brings your kind attention towards an ongoing case no. O.A 529/2022 titled "Deepak vs Public Works Department & Ors." in the Hon'ble NGT. As per the order dated 25.07.2022 it was directed by the Hon'ble NGT in para no. 3 that ".....For this purpose, the Joint Committee shall obtain and look into all the available drawings of all the utilities like DJB water pipe line, BSES Electric cable, Airtel, BSNL, MTNL, JIO Fiber cables particularly IGL Gas pipe line installed/fixd and the road and its berms/side spaces. If the Committee finds that it is not possible to plant the tree due to IGL Gas pipe line the Joint Committee shall also consider as to whether the gas pipeline is required to be shifted due to risk from other trees standing in the same line.

Therefore, you are requested to direct the concerned official of Mahanagar Telecom Nigam Limited provide the drawings of all the Fibre Cables of the Mahanagar Telecom Nigam Limited which are installed in Vikaspuri area specifically the line which are going in front/underground of House No. A-159, Virjanand Marg, Vikaspuri, Delhi to the office of West Forest Division within 10 days of the issuance of this letter so that, the compliance of the order of the Hon'ble NGT can be done at the earliest.


DEPUTY CONSERVATOR OF FOREST
WEST FOREST DIVISION

Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor Vikas Bhawan,
I. P. Estate, New Delhi 110002

Copy to:

1. The Principal Chief Conservator of Forests Department of Forests & Wildlife, GNCTD, 2nd Floor, Vikas Bhawan, New Delhi – 110002 for kind information.
2. The Conservator of Forests, Department of Forest and Wildlife, GNCTD, 2nd Floor Vikas Bhawan, I.P. Estate, New Delhi – 110002 for kind information.

Wamut

**DEPUTY CONSERVATOR OF FOREST
WEST FOREST DIVISION**

C. D. [unclear]
Pr. Chief Conservator of Forests HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

o/c

**DEPARTMENT OF FOREST & WILDLIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
WEST FOREST DIVISION: MANDIR LANE: NEW DELHI-60
Tel No- 011 23361879 Email: dcfwest.gnctd@gov.in**

F.2 (412)/DCF(W)/LEGAL/NGT COURT/2022-23 / 8503-05

Dated:
19-10-2022

To
The Chairman & Managing Director
Bharat Sanchar Nigam Limited
Bharat Sanchar Bhavan
Harish Chandra Mathur Lane
Janpath, New Delhi-110 001

**Subject: Providing drawings of Lines of Delhi Jal Board in the area Vikaspuri, New Delhi.
Ref: NGT O.A 529/2022 titled "Deepak vs Public Works Department & Ors." Dated:25.07.2022.**

Sir,

The undersigned brings your kind attention towards an ongoing case no. O.A 529/2022 titled "Deepak vs Public Works Department & Ors." in the Hon'ble NGT. As per the order dated 25.07.2022 it was directed by the Hon'ble NGT in para no. 3 that ".....For this purpose, the Joint Committee shall obtain and look into all the available drawings of all the utilities like DJB water pipe line, BSES Electric cable, Airtel, BSNL, MTNL, JIO Fiber cables particularly IGL Gas pipe line installed/fixed and the road and its berms/side spaces. If the Committee finds that it is not possible to plant the tree due to IGL Gas pipe line the Joint Committee shall also consider as to whether the gas pipeline is required to be shifted due to risk from other trees standing in the same line.

Therefore, you are requested to direct the concerned official of Bharat Sanchar Nigam Limited to provide the drawings of all the Fibre Cables of the Bharat Sanchar Nigam Limited which are installed in Vikaspuri area specifically the line which are going in front/underground of House No. A-159, Virjanand Marg, Vikaspuri, Delhi to the office of West Forest Division within 10 days of the issuance of this letter so that the compliance of the order of the Hon'ble NGT can be done at the earliest.


**DEPUTY CONSERVATOR OF FOREST
WEST FOREST DIVISION**

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

Copy to:

1. The Principal Chief Conservator of Forests Department of Forests & Wildlife, GNCTD, 2nd Floor, Vikas Bhawan, New Delhi – 110002 for kind information.
2. The Conservator of Forests, Department of Forest and Wildlife, GNCTD, 2nd Floor Vikas Bhawan, I.P. Estate, New Delhi – 110002 for kind information.



**DEPUTY CONSERVATOR OF FOREST
WEST FOREST DIVISION**

Pr. Chief Conservator of Forests/MOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

O/c

**DEPARTMENT OF FOREST & WILDLIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
WEST FOREST DIVISION: MANDIR LANE: NEW DELHI-60
Tel No- 011 23361879 Email: defwest.gnctd@gov.in**

F.2 (412)/DCF(W)/LEGAL/NGT COURT/2022-23 / 8506-08

Dated:
19-10-2022

To,
Shri Arun Kumar Singh, Chairman
Indraprastha Gas Limited
IGL Bhawan
Plot No. 4, Community Centre
Sector 9, R K Puram
New Delhi – 110022

Subject: Providing drawings of Lines of Delhi Jal Board in the area Vikaspuri, New Delhi.
Ref: NGT O.A 529/2022 titled “ Deepak vs Public Works Department & Ors.” Dated:25.07.2022.

Sir,

The undersigned brings your kind attention towards an ongoing case no. O.A 529/2022 titled “Deepak vs Public Works Department & Ors.” in the Hon’ble NGT. As per the order dated 25.07.2022 it was directed by the Hon’ble NGT in para no. 3 that “.....For this purpose, the Joint Committee shall obtain and look into all the available drawings of all the utilities like DJB water pipe line, BSES Electric cable, Airtel, BSNL, MTNL, JIO Fiber cables particularly IGL Gas pipe line installed/fixed and the road and its berms/side spaces. If the Committee finds that it is not possible to plant the tree due to IGL Gas pipe line the Joint Committee shall also consider as to whether the gas pipeline is required to be shifted due to risk from other trees standing in the same line.

Therefore, you are requested to direct the concerned official of Indraprastha Gas Limited to provide the drawings of all the Gas Pipe Lines of the Indraprastha Gas Limited which are installed in Vikaspuri area specifically the line which are going in front/underground of House No. A-159, Virjanand Marg, Vikaspuri, Delhi to the office of West Forest Division within 10 days of the issuance of this letter so that, the compliance of the order of the Hon’ble NGT can be done at the earliest.


**DEPUTY CONSERVATOR OF FOREST
WEST FOREST DIVISION**

Copy to:

1. The Principal Chief Conservator of Forests Department of Forests & Wildlife, GNCTD, 2nd Floor, Vikas Bhawan, New Delhi – 110002 for kind information.
2. The Conservator of Forests, Department of Forest and Wildlife, GNCTD, 2nd Floor Vikas Bhawan, I.P. Estate, New Delhi – 110002 for kind information.



**DEPUTY CONSERVATOR OF FOREST
WEST FOREST DIVISION**

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

o/c

**DEPARTMENT OF FOREST & WILDLIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
WEST FOREST DIVISION: MANDIR LANE: NEW DELHI-60
Tel No- 011 23361879 Email: dcfwest.gnctd@gov.in**

F.2 (412)/DCF(W)/LEGAL/NGT COURT/2022-23/8513-15

Dated:
19-10-2022

To,
The Chief Executive Officer (CEO)
Delhi Jal Board,
Room No. 306, Varunalaya Phase-II,
Jhandewalan, Karol Bagh,
New Delhi, Delhi 110005

Subject: Providing drawings of Lines of Delhi Jal Board in the area Vikaspuri, New Delhi.
Ref: NGT O.A 529/2022 titled "Deepak vs Public Works Department & Ors." Dated:25.07.2022.

Sir,

The undersigned brings your kind attention towards an ongoing case no. O.A 529/2022 titled "Deepak vs Public Works Department & Ors." in the Hon'ble NGT. As per the order dated 25.07.2022 it was directed by the Hon'ble NGT in para no. 3 that ".....For this purpose, the Joint Committee shall obtain and look into all the available drawings of all the utilities like DJB water pipe line, BSES Electric cable, Airtel, BSNL, MTNL, JIO Fiber cables particularly IGL Gas pipe line installed/fixed and the road and its berms/side spaces. If the Committee finds that it is not possible to plant the tree due to IGL Gas pipe line the Joint Committee shall also consider as to whether the gas pipeline is required to be shifted due to risk from other trees standing in the same line.

Therefore, you are requested to direct the concerned official of Delhi Jal Board to provide the drawings of all the Lines of the Delhi Jal Board which are installed in Vikaspuri area specifically the line which are going in front/underground of House No. A-159, Virjanand Marg, Vikaspuri, Delhi to the office of West Forest Division within 10 days of this issuance of this letter so that, the compliance of the order of the Hon'ble NGT can be done at the earliest.


**DEPUTY CONSERVATOR OF FOREST
WEST FOREST DIVISION**

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

by to:

1. The Principal Chief Conservator of Forests Department of Forests & Wildlife, GNCTD, 2nd Floor, Vikas Bhawan, New Delhi – 110002 for kind information.
2. The Conservator of Forests, Department of Forest and Wildlife, GNCTD, 2nd Floor Vikas Bhawan, I.P. Estate, New Delhi – 110002 for kind information.



**DEPUTY CONSERVATOR OF FOREST
WEST FOREST DIVISION**

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I. P. Estate, New Delhi

o/c

**DEPARTMENT OF FOREST & WILDLIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
WEST FOREST DIVISION: MANDIR LANE: NEW DELHI-60
Tel No- 011 23361879 Email: dcfwest.gnctd@gov.in**

F.2 (412)/DCF(W)/LEGAL/NGT COURT/2022-23/ 8509-12

Dated:
19-10-2022

To,
The Chairman
BSES Rajdhani Power Limited
BSES Bhawan Nehru Place, New Delhi 110019

To,
The Chairman
BSES Yamuna Power Limited
Shakti Kiran Building Karkardooma – 110032

Subject: Providing drawings of Lines of Delhi Jal Board in the area VIKASPURI, New Delhi.
Ref: NGT O.A 529/2022 titled "Deepak vs Public Works Department & Ors." Dated:25.07.2022.

Sir,

The undersigned brings your kind attention towards an ongoing case no. O.A 529/2022 titled "Deepak vs Public Works Department & Ors." in the Hon'ble NGT. As per the order dated 25.07.2022 it was directed by the Hon'ble NGT in para no. 3 that ".....For this purpose, the Joint Committee shall obtain and look into all the available drawings of all the utilities like DJB water pipe line, BSES Electric cable, Airtel, BSNL, MTNL, JIO Fiber cables particularly IGL Gas pipe line installed/fixd and the road and its berms/side spaces. If the Committee finds that it is not possible to plant the tree due to IGL Gas pipe line the Joint Committee shall also consider as to whether the gas pipeline is required to be shifted due to risk from other trees standing in the same line.

Therefore, you are requested to direct the concerned official of BSES Rajdhani Power Limited & BSES Yamuna Power Limited to provide the drawings of all the Electric Cables of the BSES Rajdhani Power Limited & BSES Yamuna Power Limited which are installed in Vikaspuri area specifically the line which are going in front/underground of House No. A-159, Virjanand Marg, Vikaspuri, Delhi to the office of West Forest Division within 10 days of this issuance of this letter so that, the compliance of the order of the Hon'ble NGT can be done at the earliest.

W. Singh

**DEPUTY CONSERVATOR OF FOREST
WEST FOREST DIVISION**

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 1st Floor, Vikas B
I. P. 3, New Delhi-11

Copy to:

1. The Principal Chief Conservator of Forests Department of Forests & Wildlife, GNCTD, 2nd Floor, Vikas Bhawan, New Delhi - 110002 for kind information.
2. The Conservator of Forests, Department of Forest and Wildlife, GNCTD, 2nd Floor Vikas Bhawan, I.P. Estate, New Delhi - 110002 for kind information.



**DEPUTY CONSERVATOR OF FOREST
WEST FOREST DIVISION**

C. D. SINGH
Pr. Chief Conservator of Forests/HCD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002



BSES Rajdhani Power Limited

BSES Bhawan, Nehru Place,
New Delhi - 110 019, India.
CIN : U40109DL2001PLC111527
GST : 07AAGCS3187H2Z3
Tel. : +91 11 4920 9999
Fax : +91 11 4920 7888
www.bsesdelhi.com

Ref No: BRPL O&M/2022-23/76

Dated: 28.10.2022

**Deputy Conservator of Forest
Department of Forest & Wildlife
Office of the Deputy Conservator of forest
West Forest Division
Mandir Lane,
New Delhi-60**

Ref: NGT O.A 529/2022 titled "Deepak Vs Public Works Department & Ors" dated 25.07.2022

Subject: Providing drawings of Electrical Lines of BSES Rajdhani Power Ltd. in Vikaspuri, New Delhi.

Sir,

This is in reference of your letter dated 19.10.2022 bearing No. F.2(412)/DCF(W)/LEGAL/NGT COURT/2022-23/8509-12, received on 27.10.2022, wherein BSES Rajdhani Power Ltd. has been requested to provide the drawings of the Electric cables which are installed in Vikaspuri area, specifically the line which are going in front/underground of House No. A-159, Virjanand Marg, Vikaspuri, Delhi.

In compliance, the drawing of the Electrical cables installed in the Vikaspuri area is being enclosed for your reference.

In case any further clarification is required, please feel to write us back.

Thanking you,

Yours Sincerely,

C M Sharma
Head -Operations & Maintenance
BSES Rajdhani Power Limited.

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002

Encl: As above.

1. The principal Chief Conservator of Forest, Department of Forest & Wildlife, GNCTD, 2nd Floor, Vikas Bhawan, New Delhi-110002.
2. The Conservator of Forest, Department of Forest & Wildlife, GNCTD, 2nd Floor, Vikas Bhawan, New Delhi-110002.

C. D. SINGH
Pr. Chief Conservator of Forests HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002



Legend

- HT Cable
- LT Cable
- Pillar
- Substation
- Building
- Road Network
- Division



C. D. SINGH
Pr. Chief Conservator of Forests/HCD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110001

AG-1192D
O AG-1192D AG-1193A TO 164D
I TO AG-1192D AG-1193A TO AG-1194D
AG-1194D AG-1197A TO AG-1198D
E TO AG-1192D AG-1193A TO AG-1194D

GOVT OF NCT OF DELHI
DEPARTMENT OF FOREST & WILDLIFE,
OFFICE OF THE DY. CONSERVATOR OF FOREST (WEST)
WEST FOREST DIVISION, MANDIR LANE, NEW DELHI-110060

No. F.2 (412)/DCF(W)/Legal/NGT Court/2022-23 8906-07

Dated: 11-11-22

NOTICE

SUB: COMPENSATORY PLANTATION OF ADDITIONAL 10 NOS. OF SAPLING IN LIEU OF ONE NUMBER TREE PERMITTED FOR FELLING UNDER DPTA, 1994- REG:-
Ref: 1. Permission issued under DPTA, 1994 No. F. May/WFD/COT/18-19/3413-16 Dated: 4/10/2018

Whereas you were granted permission under DPTA, 1994 for cutting of 1 no. of tree by the Tree officer, West Forest Division vide the order cited above. (Copy Annexed)

And whereas, you were directed to carry out the compensatory plantation of 10 Sapling. Compensatory plantation has been carried out after 4 years (approx.) of removal.

Now therefore, you are directed to plant additional 10 sapling of height 8-10 feet in the same area immediately. Failure of non-compliance of this direction will be viewed seriously.

Ghu
11/11/22

DY. CONSERVATOR OF FOREST/TREE OFFICER
WEST FOREST DIVISION

To,

Dy. Director (Hort)
PWD, North Division,
Near DJB Water Plant, Haiderpur,
Outer Ring Road, New Delhi-110088.

Copy to:

1. The Conservator of Forests, A Block 2nd Floor, Vikas Bhawan, I.P Estate, New Delhi.

Ghu
11/11/22

DY. CONSERVATOR OF FOREST/TREE OFFICER
WEST FOREST DIVISION

C. D. SINGH
Pr. Chief Conservator of Forests/HOD
Department of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I. P. Estate, New Delhi-110002